

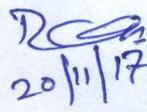
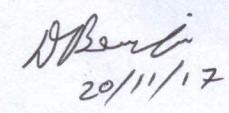
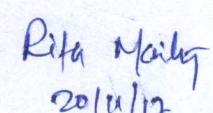
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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.23/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

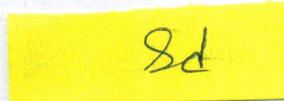
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company		Peerless Hospitex Hospital & Research Centre Ltd		
Under Section		55(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
①	RANTU KUMAR DAS, Practicing Company Secretary.		Petitioner.	 20/11/17
②	DEBANJAN BANERJEE ADVOCATE		"	 20/11/17
③	RITA MAITY, Pcs.		"	 20/11/17

ORDER

Ld. Counsel for the petitioner is present.

List on 10/01/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)